

Eye—Treatment[*Translation*]

8463. DR. MAHADEEPAK SINGH SHAKYA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether micro—surgery and laser technique are used for eye—treatment;

(b) whether this treatment facility is available to the people in general; and

(c) if, not, the steps taken by the Government to ensure easy access to this facility?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND):

(a) and (b). Yes, Sir.

(c) Does not arise.

[*English*]**Diseases in Drought Affected Areas**

8464. KUMARI PUSHPA DEVI SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of children suffering from various diseases and health problems in the drought affected areas of Madhya Pradesh;

(b) whether any special grant has been sanctioned for the treatment of these children; and

(c) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND):

(a) The information is not available.

(b) and (c). A grant of Rupees One crore has been sanctioned to the State Government from the Prime Minister's National Relief fund for setting up nutrition centres for the old, the infirm and children in the drought affected blocks of Madhya Pradesh.

Production of Suspaint

8465. SHRI PARESRAM BHARDWAJ: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Bharat Petroleum is producing a product "Suspaint" in its Bombay refinery which of the same density as of the petroleum;

(b) whether this product is being adulterated with petrol openly at petrol pumps;

(c) whether the Government have made any inquiry in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE (DEPARTMENT CHARGE) OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARAMA): (a) No, Sir.

(b) to (d). Do not arise.

[*English*]**Complaints Regarding Illegal Diversion of Petrol/Diesel**

8466. SHRI MALLAPALLY RAMCHANRAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have received any complaint regarding illegal diversion of petrol/diesel bound for Mahe (Pondicherry) to Kerala;

(b) if so, the steps taken to prevent such illegal diversion;

(c) whether the Government have apprehended any offenders in this connection; and

(d) if so, the details thereof?